

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Wednesday, the 18<sup>th</sup> March, 2015.**

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**Release of Land in IMT Manesar**

**\*535. SH. TEK CHAND SHARMA M.L.A.** :Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the release of 912 acres of land in IMT Manesar from the acquisition process in favour of realtors and colonizers etc. gave undue benefits to land developers during the period of 2005 to 2014; and
- b) if so, the action taken in the matter ?

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**Chandigarh:  
The 13<sup>th</sup> March, 2015**

**SUMIT KUMAR,  
Principal Secretary,  
Haryana Vidhan Sabha**